

**KHUDA BAKHSH ORIENTAL PUBLIC LIBRARY
RULES AND INDIAN MUSEUM RECRUITMENT
RULES**

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE (SHRI D. P.
YADAVA) : On behalf of Shri Sidharatha
Shankar Ray, I beg to lay on the Table.

(1) (i) A copy of the Khuda Barkhsh Oriental Public Library Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1695 in Gazette of India dated the 26th September, 1970, under sub-section (3) of section 27 of the Khuda Bakhsh Oriental Public Library Act, 1969. [Placed in Library See No. LT—578/71.]

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library See No. LT—579/71.]

(2) (i) A copy of the Indian Museum Recruitment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 1681 in Gazette of India dated the 19th September, 1970, under sub-section (3) of the section 15A of the Indian Museum Act, 1910. [Placed in Library See No. LT—580/71.]

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library See No. LT—581/71.]

**NOTIFICATIONS UNDER CENTRAL EXCISES AND
SALT ACT, CUSTOMS ACT, ETC.**

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH) : I beg to lay on the Table —

(1) A copy of the Central Excise (Seventh Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G. S. R. 918 in Gazette of India dated the 5th June, 1971, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library See No. LT-582/71]

(2) A copy of Notification No. G. S. R. 962 (Hindi and English versions) published in Gazette of India dated the 19th June, 1971, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library See No. LT—583/71].

(3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

(i) G. S. R. 774 published in Gazette of India dated the 24th May, 1971 together with an explanatory memorandum.

(ii) G. S. R. 941 to G. S. R. 943 published in Gazette of India dated the 10th June, 1971 together with an explanatory memorandum.

[Placed in Library. See No. LT—584/71]

(4) A copy each of the following Notifications under sub-section (4) of section 71 of the Mysore Excise Act, 1965 read with clause (c) (iv) of the proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore :—

(i) The Mysore Excise (Denatured Spirit and Denatured Spirituous Preparations) (Amendment) Rules, 1971, published in Notification No. G. S. R. 36 in Mysore Gazette dated the 24th February, 1971.

(ii) The Mysore Excise (Distillery and Warehouse) (Second Amendment) Rules, 1971, published in Notification No. G. S. R. 53 in Mysore Gazette dated 25th February, 1971.

(iii) The Mysore Excise (Denatured Spirit and Denatured Spirituous Preparations) (Second Amendment) Rules, 1971, published in Notification No. G. S. R. 92 in Mysore Gazette dated the 1st April, 1971.

[Placed in Library. See No. LT—585/71.]

12.54 hrs.

ASSENT TO BILLS

Secretary : Sir, I lay on the Table following six Bills passed by the Houses of Parlia-

ment during the current session and assented to since a report was last made to the House on the 25th June, 1971 :—

- (1) The appropriation (Railways) No. 2 Bill, 1971.
- (2) The Bengal Finance (Sales Tax) (Delhi validation of Appointments and Proceedings) Bill, 1971.
- (3) The Salaries and allowance of Officers of Parliament (Amendment) Bill, 1971.
- (4) The Mysore State Legislature (Delegation of Powers) Bill, 1971.
- (5) The Delhi Sikh Gurdwaras (Management) Bill, 1971.
- (6) The Punjab Appropriation Bill, 1971.

12.55 hrs.

STATEMENT CORRECTING REPLY TO
S. Q. No 736 RE. CULTIVATION OF
OPIUM

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESHI) : I beg to lay on the Table a
statement correcting the reply given on the
25th June, 1971 to Starred Question No. 736
regarding cultivation of opium.

Statement

While replying to the question by Hon'ble
Member Shri Laxmi Narayan Pandey seeking
information whether Government was think-
ing of increasing the area under opium poppy
cultivation, and if so how much, it was stated
that there was no proposal to increase the
area under poppy cultivation.

2. As a result of re-check of the position,
it is found that to meet our increasing demand
of export opium a proposal to increase the
area under poppy cultivation for 1971-72 crop
season was under the consideration of the
Government. It has been tentatively proposed
to increase the area from 40,825 Hectares in
1970-71 to 50,000 Hectares in 1971-72 season.
It is not certain whether it would be possible
to bring this area actually under poppy culti-
vation, as it would depend upon the cultivators
who will be engaging their lands for poppy
cultivation.

3. The correct reply should, therefore, be
as follows :

"Yes, sir. The Government is con-
sidering a proposal to increase the area under
poppy cultivation from 40,825 Hectares in
1970-71 to about 50,000 Hectares in 1971-72
season".

12.57 hrs

RE. BANGLA DESH REFUGEES

SHRI B. K. DASCHOWDHURI (Cooch-
Behar) : I have to quote a telegram that I have
received :

"Incessant rain and tremendous shelling
by Pak military from Hatibanda and
Barakhata from 22nd June to 29th June,
shell splinters injured many people within
Indian territory Sital Kuchi P. S. Thirty
thousand refugees Hindus and Muslims
Majority Muslims with women, children
are in open field, no arrangement for
shelter, no food, mass death apprehended.
Local authority pleading helplessness.
Immediate bold action to save refugees
urgent necessary.

ARUN BHATACHARYA
Cooch behar."

In this connection, I would request that the
Government should make a statement thereon.

SHRI S. M. BANERJEE (Kanpur) : We
are having a discussion on Bangla Desh during
the non-official business this afternoon. We
are also going to have the debate on the Exter-
nal Affairs Ministry's Demands later on the
13th or on the 14th, may be on the 19th.

There are several statements made by Yahya
Khan and a false propoganda is being laun-
ched that these people are crossing over to
India and we have captured them and detained
them in Jail. This is really amazing. Some
statement should be made by the Minister to
expose this false propoganda.

MR. SPEAKER : That I have already told
him.

SHRI S. M. BANERJEE : He is not obey-
ing you at all.

MR. SPEAKER : I conveyed your request
to the Minister.